NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/135/ (IB)/2017

NAME OF THE PETITIONER(S)

: EMERSON PROCESS MANAGEMENT CHENNAI LTD

NAME OF THE RESPONDENT(S)

: SHRIRAM EPC LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

Counsel for the petitioner present. Counsel for respondent is also present. Counsel for the petitioner prayed time to make his submissions with regard to the application. At the request, time is enlarged. Put up on 30.06.2017 at 02.30 P.M.

(Ch. Md. Sharief T Member (Judicial) /

PAM

(K.Anantha Padmanabha Swamy) Member (Judicial)